

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

**IN THE MATTER OF** : Usha Rajaram & 5 Ors  
Vs  
Diamond Shipping Agencies Pvt Ltd

**MAIN PETITION NUMBER** : CP/555/2019

**(IA/MA) APPLICATION NUMBERS**

IA/982/2020

**ORDER**

Present: Ld. Counsel Shri. T K Bhaskar for the Petitioner / Applicant.

Ld. Counsel Shri. S Satish for Respondent No. 4 and proposed  
Respondent No. 6.

Ld. Counsel Shri. A M Sridharan for Respondent No. 2.

None for other Respondents.

Ld. Counsel Shri. T K Bhaskar submits that mediation is going on  
between the parties. It is likely possible that the matter would be settled.

At the request for the Counsel for the parties, list the petition / connected  
application for outcome of the mediation / hearing on **12.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)